

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB)-3327(ND)2019

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.02.2020**

**NAME OF THE COMPANY: Ganesham Trexim Pvt. Ltd. V/s. M/s.
Parasvnath Limited**

SECTION: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Siddharth Sharma, Advocate for the Petitioner

Mr. Rajesh P. and Ms. Ananya, Advocates for the Respondent

ORDER

Both counsels confirm that talks of compromise are in progress. List this matter for arguments if the settlement is not arrived. Reply, if any, be filed. Renotify this case on 23rd March 2020.

-Sd-

**(L. N. Gupta)
Member (T)**

-Sd-

**(Ina Malhotra)
Member (J)**